



**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/68/ (IB)/2017
NAME OF THE PETITIONER(S) : ROSE FLOWER COMPANY PAPER PVT LTD
NAME OF THE RESPONDENT(S) : MEHRA COMPUTER SYSTEMS LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①	M. ANANDAKRISHNA	FOR PETITIONER	
②	R. MURALI	for Respondent	

ORDER

Mr. M. Anandakrishna, Counsel for Petitioner present. Mr. R. Murali, Counsel for Respondent present. Counsel for Respondent submitted that he received papers relating to the case today only. Both the Counsels submitted that matter may likely be settled between the parties and sought time. At request, time enlarged. **Put up on 19.07.2017 at 10.30 A.M.**


(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)